

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 223/MP/2023 alongwith IA No.53/2023

- Subject : Petition under Sections 79 (1)(f) and 79(1)(c) of the Electricity Act, 2003, read with Regulation 8 and Regulation 26 of the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008 and Detailed Procedure framed thereunder and approved by this Commission, in relation to arbitrary, unlawful and mala fide acts on part of Respondent No.1 SLDC in refusing to process Petitioner's Application for Standing Clearance for grant of Short Term Open Access (STOA) for August 2023 and grant the same within timelines stipulated in the Detailed Procedure.
- Date of Hearing : **26.12.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
- Petitioner : Tadas Wind Energy Private Limited (TWEPL).
- Respondent : Karnataka Power Transmission Corporation Limited (KPTCL) and Anr.
- Parties Present : Ms. Pratiksha, Advocate, TWEPL
Shri V. M. Kannan, Advocate, KPTCL
Shri Shahbaaz Hussain, Advocate, KPTCL
Ms. Stephania Pinto, Advocate, KPTCL
Ms. Devika Ganesh, Advocate, KPTCL
Shri Sumanth Gowda, Advocate, KPTCL
Shri Gajendra Sinh, NLDC
Shri Alok Mishra, NLDC

Record of Proceedings

At the outset, learned proxy counsel for the Petitioner sought adjournment on the grounds of the arguing/lead counsel's non-availability due to personal difficulty. The said request was not opposed by the learned counsel for the Respondent. Accordingly, the matter was adjourned. The interim protection granted by the Commission vide its Record of Proceeding dated 28.7.2023 will continue till the next date of hearing.

2. The Petitioner is directed to provide on an affidavit within two weeks the status and decision, if any, in the matter which was under sub-judices before the High Court of Karnataka regarding the direction under Section 11 of the Electricity Act, 2003.

3. The Petition will be listed for hearing on **28.1.2025**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)